

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:516

ANSWERED ON:02.05.2005

ILLEGAL FELLING OF TREES IN NATIONAL PARKS

Gohain Shri Rajen;Murmu Shri Hemlal

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether cases of violation of Forest (Conservation) Act, 1980 in the country have been brought to the notice of the Government during the last three years and current year;
- (b) if so, the details thereof, State-wise;
- (c) whether the Himalayan Chipko Foundation and other NGOs have drawn attention of the Government towards the issues relating to conservation of forests;
- (d) if so, the details thereof;
- (e) whether several thousand trees have been felled in the Rajaji National Park and Tehri Garhwal district in violation of rules;
- (f) if so, the details thereof and the reasons therefor;
- (g) the steps taken by the Government to check felling of trees and any action taken against those found guilty; and
- (h) the number of no-objection certificates issued by the Government for cutting of forests against the total proposals received during the last three years and as on March 2005 State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (h) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF THE LOK SABHA STARRED QUESTION NO. 516 BY SHRI RAJEN GOHAIN AND SHRI HEMMAL MURMU REGARDING "ILLEGAL FELLING OF TREES IN NATIONAL PARKS" DUE FOR REPLY ON 02-05-2005.

(a)&(b) Yes Sir. The State-wise details of projects, involving violation of the Forest (Conservation) Act, 1980, for last three years and the current year are enclosed as Annexure-I.

(c) & (d) Ministry have been receiving representations from NGOs from time to time on various issues relating to conservation of forests. Appropriate action on such representations is taken.

(e) to (g) As per information received from Government of Uttaranchal, 1712 trees were illegally felled in Dholkhand Range of Rajaji National Park. Action was initiated against the responsible officers and staff, and one Range Officer, one Forester and two Forest Guards were suspended. As an administrative measure, Dholkhand Range has been split into two parts to enable intensive patrolling and management.

(h) During last three years, and upto 31st March 2005, 4249 developmental project proposals from various State / UT Governments were received for grant of forestry clearance. Out of these, 2965 proposals were granted forestry clearance under Forest (Conservation) Act, 1980. The State-wise details are at Annexure-II. Since, the developmental project proposals include construction of power projects (hydro-power, thermal power, transmission lines etc.), railway lines, roads, irrigation projects, defence projects, schools, drinking water supply schemes etc., felling of trees is invariably involved in implementation of such projects.

Annexure-I

ANNEXURE REFERRED TO IN THE REPLY TO PARTS (a) AND (b) OF THE LOK SABHA STARRED QUESTION NO. 516 BY SHRI RAJEN GOHAIN AND SHRI HEMMAL MURMU REGARDING "ILLEGAL FELLING OF TREES IN NATIONAL PARKS" DUE FOR REPLY ON 02-05-2005.

S.No.	Name Of Proposal	State	District	Area	Penal
	Dive- CA rted imposed (ha.) (ha.)				
1	MINING LEASE FOR LIME STONE QUARRY IN SY. NO. 138 COMPARTMENT NO. 502 & 503 IN ASIFABAD	Andhra Pradesh	Adilabad	13.75	21
2	MINING LEASE IN FAVOUR OF M/S SINGARENI COLLIERIES COMPANY TO SSCL	Andhra Pradesh	Adilabad	253	307.7
3	LAYING APPROACH ROAD FROM VARADAIHPALEM TO TADA R&B ROAD TO GOLDEN CITY HOSPITAL AND LECTURE HALL	Andhra Pradesh	Chittoor	0.13	0.26
4	ROAD FROM MINES TO FACTORY IN F/O NCL INDUSTRIES	Andhra Pradesh	Nalgonda	2.71	1.598
5	COMPARTMENT NO. 29 OF PASUPULABODU BLOCK OF NALGONDA FOREST DIVISION IN FAVOUR OF M/S CHANAKYA CEMENTS	Andhra Pradesh	Nalgonda	162.56	2.96
6	FOR USE OF RIGHT OF WAY IN F/O M/S PRASAD SEEDS LIMITED	Andhra Pradesh	Ranga Reddy	0.48	0.96
7	MINING LEASE TO APMDTCL FOR COAL MINING IN NAMCHIK - NAMPHUK COAL FIELDS	Arunachal Pr.	Changlang	128.97	18.2
8	CONST., WIDENING AND IMPROVEMENT OF DIRANG -MANDELA ROAD	Arunachal Pr.	Dibang Valley	42	252
9	CONST. OF MIGGNGING -TUTING ROAD	Arunachal Pr.	East Siyang	37	222
10	DITTE-DIME-MIGGING ROAD BY BRTF	Arunachal Pr.	East Siyang	152	304
11	ESTB OF INDUSTRIAL ESTATE AT NAMSAI	Arunachal Pr.	Lohit	34	136
12	ESTAB. OF INDUSTRIAL ESTATE	Arunachal Pr.	Lohit	34	136
13	CONSTRUCTION, WIDENING & IMPROVEMENT OF ITANAGAR-GOHPUR ROAD PH-I	Arunachal Pr.	Papumpare	30.98	57.08
14	ESTB OF INDUSTRIAL ESTATE AT DEOMALI	Arunachal Pr.	Tirap	38	25.2
15	JONG TO RAMASAPPAR ROAD BY BRTF	Arunachal Pr.	Tawang	48	96
16	CONST. OF NACHO-TCC (NACHO-TAMA- CHUNGCHUNG ROAD) BY BRTF	Arunachal Pr.	Upper Subansiri	57.43	574.3
17	CONST. OF KAYING-TATO ROAD	Arunachal Pr.	West Siyang	73.6	147.2
18	2000 MW SUBANSIRI LOWER HEP BY NATIONAL HYDROELECTRIC POWER CORPORATION LIMITED	Arunachal Pr.	West Siyang	3999.3	2.2
19	SUBANSIRI LOWER HEP BY NHDC 2000MW	Assam	Dhemaji	571.3	2.2
20	KASARTIDA MINOR IRRIGATION PROJECT	Chhattisgarh	Bastar	668.09	1336.18
21	P.V. 103 TANK PROJECT	Chhattisgarh	Bastar	95.93	191.86
22	CHAPI MINOR IRRIGATION PROJECT	Chhattisgarh	Bilaspur	256.745	26.726
23	UPPER KHUJI IRRIG. PROJECT	Chhattisgarh	Bilaspur	66.2	132.4
24	KAMTHI TANK PROJECT	Chhattisgarh	Bilaspur	37.59	75.18
25	MINING LEASE IN FAVOUR OF SHRI JEEVAN LAL JAIN FOR MINING OF IRON ORE IN VILLAGE BARBASPUR	Chhattisgarh	Kanke	14.714	2.428
26	11KV TL	Chhattisgarh	Koera	1.54	3.08
27	GOHAN NALLA TANK PROJECT	Chhattisgarh	Raipur	37.6	75.2
28	CONSTN. OF CANAL IN FAVOUR PWD	Chhattisgarh	Rajnandgaon	14.52	29.04
29	MINING LEASE 10/52 IN F/O HAIDER KASIM KHAN	Goa	South Goa	12.466	4.4932
30	MINING LEASE 30/50 IN F/O DR. PRAFULLA R. HEDE	Goa	South Goa	30.5688	10.48
31	MINING LEASE 8/41 IN F/O G. N. AGGARWAL	Goa	South Goa	66.719	0.24
32	DIVERSION FOR DAMPING FAVOURING NATHPA JHAKRI POWER CORPORATION	Himachal Pr.	Shimla	48.1304	44.8273
33	KAVERI OPENCAST MINING LEASE TO CCL	Jharkhand	Bokaro	77.43	109.06
34	AMLO OPENCAST MINING LEASE TO CCL	Jharkhand	Bokaro	222.324	275
35	MINING LEASE TO CCL	Jharkhand	Bokaro	148.167	296.334
36	KHASMAL OPENCAST MINING LEASE TO CCL	Jharkhand	Bokaro	174.48	179.6
37	DHORI OPEN CAST PROJECT OF CCL	Jharkhand	Giridih	69.183	25
38	DHANSINGH TANK PROJ	Jharkhand	Gumla	53.26	106.52
39	JHARKHAND OPENCAST MING LEASE TO CCL	Jharkhand	Hazaribagh	96.28	192.56
40	TAPIN NORTH OPENCAST PROJECT IN FAVOUR OF CCL	Jharkhand	Hazaribagh	55.69	2.72
41	SIRKA OPENCAST MINING LEASE TO CCL	Jharkhand	Hazaribagh	50.8	42.28
42	LAIYO UNDERGROUND MINING LEASE TO CCL	Jharkhand	Hazaribagh	78.59	68.28
43	ARGADA UNDERGROUND MINING LEASE TO CCL	Jharkhand	Hazaribagh	90.1	4.54
44	TOPA OPENCAST PROJECT OF M/S CCL	Jharkhand	Hazaribagh	77.3	154.6
45	MINING LEASE TO CCL ARA OCP MINES	Jharkhand	Hazaribagh	166.9	109.58
46	RAJRAPPA OPENCAST MINING LEASE TO CCL	Jharkhand	Hazaribagh	510.82	1021.64
47	MINING LEASE TO CCL RELIGARA OCP MINES PROJECT	Jharkhand	Hazaribagh	135.66	43
48	GIDDI C OPENCAST MINING LEASE TO CCL	Jharkhand	Hazaribagh	237.3	4.78

49 PUNDI OPENCAST PROJECT OF CCL Jharkhand Hazaribagh 52.97 6.48  
50 MINING LEASE TO M/S CENTRAL COALFIELDS LIMITED FOR KEDLA OCP Jharkhand Hazaribagh 168.5 224.2  
51 URIMARI OPENCAST PROJECT OF M/S CENTRAL COALFIELDS LIMITED CCL Jharkhand Hazaribagh 91.04 182.08  
52 MINING LEASE TO CCL FOR KUJU PROJECT Jharkhand Hazaribagh 115 26.84  
53 MINING LEASE TO M/S CENTRAL COALFIELDS LIMITED FOR KARMA OPENCAST MINING PROJECT Jharkhand Hazaribagh 132.28 77.68  
54 SAYAL `D` PROJECT IN FAVOUR OF M/S CENTRAL COALFIELDS LIMITED Jharkhand Hazaribagh 192.32 12.424  
55 GIDDI A MINING LEASE TO CCL Jharkhand Ranchi 232.42 59.3  
56 DHORI KHAS UNDERGROUND MINING LEASE TO CENTRAL COALFIELDS LIMITED Jharkhand Ranchi 172.2 82.2  
57 RENEWAL OF IRON & MN.ML OF DEVIKA VELJI Jharkhand West Singhbhum 32.416 29.26  
58 220 KV HUBLI-BELGAUM-NARENDRA (HUBLI-II) T/L Karnataka Bangalore(Urban) 27.72 55.44  
59 MARKANDAYA MIP Karnataka Belgaum 334.17 16  
60 MINING LEASE TO SA TAWAB Karnataka Bellary 24.72 49.44  
61 MINING LEASE NO. 2002 TO M/S MYSORE MINERALS LIMITED. Karnataka Bellary 176.724 23  
62 LAYING OF WATER PIPELINE, BREAK PRESSURE TANK AND 11 KV LINE IN S. NO. 25 OF MUNIRABAD Karnataka Raichur 0.9755 1.951  
63 MUNDIA KHERA TANK Madhya Pradesh Balaghat 79.037 158.074  
64 CONSTRUCTION OF UPPER CHANDIYA IRRIGATION PROJECT Madhya Pradesh Chatarpur 149.288 298.576  
65 JAMPAATI TANK PROJECT Madhya Pradesh Khargaon 59.66 119.32  
66 MINING LEASE TO N M D C FOR MINING OF DIAMOND Madhya Pradesh Panna 74.018 444.108  
67 PATNA TANK PROJECT Madhya Pradesh Satna 27 1.64  
68 UPPERWARN GANGEE IRRIGATION PROJECT Madhya Pradesh Seoni & Balaghat 923.187 1800.276  
69 CONSTRUCTION OF BULHAR PT Maharashtra Ahmadnagar 3.65 7.3  
70 MINING LEASE TO M/S MANGANESE ORE (I) LIMITED Maharashtra Bhandara 34.43 68.86  
71 SIRSALA MINOR IRRIGATION PROJECT - 2 Maharashtra Bhandara 47.5 95  
72 CONST. OF GUDRU MI TANK Maharashtra Bhandara 8.33 16.66  
73 MINING LEASE TO M/S WESTERN COALFIELDS LIMITED FOR DURGAPUR OPENCAST MINING PROJECT Maharashtra Chandrapur 172.54 345.08  
74 CONSTN. OF PT AT MHASDI- 2 Maharashtra Dhule 2.5 5  
75 SHELKUI-II PT Maharashtra Dhule 4.38 8.76  
76 BHAGWANPUR MIP Maharashtra Gadchiroli 47.98 95.96  
77 CONST. OF UMARTI PROJECT Maharashtra Jalgaon 14.3 28.6  
78 NAGYA SAKYA PROJECT Maharashtra Nashik 141.36 282.72  
79 KHADAKOHAL PT Maharashtra Nashik 4.1 8.2  
80 DHULGHAT PT Maharashtra Nashik 1.9 3.8  
81 KACHORPADA PT Maharashtra Nashik 2.8 5.6  
82 POGARWADI PHATA TO ARE DARE REWANDE ROAD Maharashtra Satara 3.3 6.6  
83 CONST. OF INDO-BANGLADESH BORDER RD Mizoram Lunglai 140.4 224  
84 ANANTHA EXTENSION OPENCAST PROJECT IN FAVOUR OF MAHANADI COAL FIELDS LTD. Orissa Angule 62.67 125.34  
85 NALAM TALAPADA ROAD UNDER PMGSY Orissa Angule 0.4 1  
86 TALABASTA FIRECLAY MINES OF JPKP JHUNJHUNWALA Orissa Cuttack 19.62 39.24  
87 SPILL WAY & APPROACH ROAD FOR BHANJANAGAR DAM Orissa Ganjam 0.43 1  
88 MINING LEASE TO OMC LTD Orissa Jajpur 142.73 285.46  
89 MINING LEASE TO R. P. SAO FOR GUALI IRON ORE MINES Orissa Keonjhar 42.417 84.834  
90 MINING LEASE TO DC JAIN Orissa Keonjhar 16.464 32.928  
91 MINING LEASE TO ESSEL MINING INDUSTRIES Orissa Kyenjhar 152.229 167.76  
92 MINING LEASE TO RUNGTA MINES LTD Orissa Sundergarh 15.95 31.9  
93 MINING LEASE TO A.M.T.C (P) LTD Orissa Sundergarh 244.327 120  
94 MINING LEASE IN F/O M/S RUNGTA MINES LIMITED Orissa Sundergarh 53.55 0.1  
95 M/L OF MASONORY STONE IN FAVOUR OF 11 L/H Rajasthan Alwar 7.5999 7.888  
96 M/L OF FIRECLAY IN FAVOUR OF SATISH MOHAN GUPTA Rajasthan Alwar 3.746 3.15  
97 M/L OF MASONARY STONE IN FAVOUR OF LAXMI NARAYAN MEENA - FOR 3 L/H Rajasthan Alwar 2.742 5.28  
98 M/L OF BYRITES IN FAVOUR OF M/S. RAMNARAYAN & BROTHERS Rajasthan Alwar 8.315 11.02  
99 M/L OF LIMESTONE IN FAVOUR OF VYAS AND P.L. VYAS Rajasthan Alwar 6.355 3.06  
100 M/L OF MARBLE STONE IN FAVOUR OF 7LH Rajasthan Banswara 3.401 6.4  
101 MINING LEASE TO ORIENTAL TALC PRODUCTS PVT. LTD Rajasthan Banswara 36.6107 30.3826  
102 M/L OF GRANITE IN FAVOUR OF NAGRIN GRANITE Rajasthan Barmer 1 2  
103 MINING LEASE OF SILICA SAND IN FAVOUR OF M/S MADAN LAL PUROHIT Rajasthan Bharatpur 2.3638 4.7376  
104 MINING LEASE TO UDAIPUR MINERAL Rajasthan Bhilwara 641.86 1283.72

DEVELOPMENT DYDICATE

105 DEVARI NELLAB IRRIGATION PROJECT Rajasthan Bhilwara 20.12 40.24

106 MINING LEASE TO RAJASTHAN STATE Rajasthan Bikarner 102.6136 31.97  
MINERAL DEV. CORP. LTD

107 M/L OF SANDSTONE IN FAVOUR OF 5 L/H-C Rajasthan Bundi 4.9577 9.9  
MINERAL DEV. CORP. LTD

108 MINING LEASE TO 35 LEASE HOLDERS Rajasthan Bundi 38.04 76.08

109 MINING LEASE TO 31 LEASE HOLDERS Rajasthan Durgapur 30.7 99.48

110 M/L OF FLOURSPAR IN FAVOUR Rajasthan Dungarpur 16.44 9.04  
OF R S M D C -A

111 M/L FOR CHEZA STONE IN FAVOUR Rajasthan Jaipur 0.5935 0.67  
OF M.R. MEENA

112 MINING LEASE TO RSMDC Rajasthan Jaloar 5.788 23.152

113 ML OF GRANITE IN FAVOUR OF 7 LH Rajasthan Jalore 14.478 10

114 M/L OF MASONARY STONE IN Rajasthan Jalore 5.279 7.2  
FAVOUR OF 5 L/H

115 MINING LEASE TO 4 LEASE HOLDERS Rajasthan Jhalawar 14.4006 57.6024

116 M/L OF CHEZA STONE IN FAVOUR OF 4 L/H Rajasthan Sikar 3.6849 7.2

117 MINING LEASE TO MAHAVIR TRADING CO Rajasthan Udaipur 34.22 28.44

118 M/L FOR SERPENTINE IN FAVOUR Rajasthan Udaipur 2.0256 0.82  
OF SMT. SAMRATH DEVI

119 RADIO ASTRONOMY CENTRE Tamil Nadu Nilgiris 27.51 7.8

120 QUARRYING OF BLACK GRANITE IN Tamil Nadu Salem 11.84 60  
PAITHUR RF BIT-I,II,III

121 IBB BOALKHALI TO MK PURA ROAD Tripura Dhalai 126.5 549

122 EATABLISHMENT OF 9TH BN HQR TRIPURA STATE RIFLES AT LALCHERRA Tripura Dhalai 55 110

123 CONSTRUCTION OF ROAD OF IBB FROM DHALAI-KANTHALBARI-VISHNUPUR-KARANGICCHARA Tripura Tripura(North) 24.29 48.58

124 ESTABLISHMENT OF B.S.F, BOP AT BAISHNABPUR Tripura Tripura(North) 2.2 4.4

125 ESTABLISHMENT OF B.S.F, BOP AT GHAGRABASTI Tripura Tripura(North) 1.3 2.6

126 ESTABLISHMENT OF B.S.F, BOP AT KATHALCHARI Tripura Tripura(North) 1.215 2.43

127 CONSTRUCTION OF ROAD BY PWD FROM SANTIPUR TO SERHMONTILLA Tripura Tripura(North) 3.468 6.936

128 ESTABLISHMENT OF POLIDE STATION &STAFF QUARTER AT PACHARTHAL Tripura Tripura(North) 1.218 2.436

129 ESTABLISHMENT OF 5TH BN OF TSR AT DULUMA Tripura Tripura(South) 51.82 10

130 ESTABLISHMENT OF BATTALION HQ OF TRIPURA STATE RIFLES Tripura Tripura(South) 51.82 10

131 CONSTRUCTION OF IBB ROADD IN RADHANAGAR Tripura Tripura(South) 29.6 59.2

132 ESTABLISHMENT OF B.S.F, BOP AT DYKE-4 IN GUMTI Tripura Tripura(South) 0.75 1.5

133 ESTABLISHMENT OF B.S.F, BOP AT RAISHYABARI Tripura Tripura(South) 0.336 0.672

134 ESTABLISHMENT OF B.S.F, BOP AT HARBATOLIN Tripura Tripura(South) 1 2

135 ESTABLISHMENT OF B.S.F, BOP AT MAGROOM Tripura Tripura(South) 1.52 3.04

136 ESTABLISHMENT OF 7 TH BN TRIPURA STATE RIFLES AT HICHHACHERRA Tripura Tripura(South) 42.461 84.922

137 WIDENING OF AGARTALA TO SABROOM ROAD Tripura Tripura(South) 1.129 2.258

138 CONSTRUCTION OF IBB ROAD FROM KULUBARI TO NIDAYA Tripura Tripura(West) 0.42 0.84

139 ESTABLISHMENT OF BSF B.O.P AT KHENGRAIBARI Tripura Tripura(West) 0.93 3.72

140 ESTABLISHMENT OF B.S.F, B.O.P BHATIABARI Tripura Tripura(West) 1.215 4.86

141 ESTABLISHMENT OF B.S.F, B.O.P CHAPLINCHERRA Tripura Tripura(West) 1.15 4.6

142 ESTABLISHMENT OF B.S.F, B.O.P JALAYC Tripura Tripura(West) 1.3 5.2

143 ESTABLISHMENT OF B.S.F, B.O.P AT MAHAN Tripura Tripura(West) 1.25 5

144 ESTABLISHMENT OF B.S.F, B.O.P THALCHERRA Tripura Tripura(West) 1.25 5

145 ESTABLISHMENT OF B.S.F, B.O.P AT BAHADUR Tripura Tripura(West) 1.25 5

146 ESTABLISHMENT OF B.S.F, B.O.P AT GARJANPASSA Tripura Tripura(West) 1.25 5

147 ESTABLISHMENT OF B.S.F, B.O.P AT TULPAIBARI Tripura Tripura(West) 1.25 5

148 CONSTRUCTION OF DRILL SITE & APPROACH ROAD AT SITE BMS-P Tripura Tripura(West) 1.73 6.92

149 CONSTRUCTION OF DRILL SITE AT SITE MND-A(ROKHIA O) Tripura Tripura(West) 2.148 8.992

150 ESTABLISHMENT OF B.S.F, B.O.P BHANDRIMA Tripura Tripura(West) 1.215 4.86

151 ESTABLISHMENT OF B.S.F, B.O.P AMAR Tripura Tripura(West) 1.215 4.86

152 ESTABLISHMENT OF B.S.F, B.O.P BIJOY Tripura Tripura(West) 1.215 4.86

153 LAYING RAILWAY LINE FROM TELIAMURA TO JIRANIA Tripura Tripura(West) 54.08 4

154 CONSTRUCTION OF KHOWAI-KARANGICHERRA IBB ROAD AND FENCING Tripura Tripura(West) 12.5 25

155 RENEWAL OF LEASE IN FAVOUR OF M/S BAJAJ HINDUSTAN LTD. GOLA Uttar Pradesh Lakhimpur Khiri 3.144 6.288

156 RENEWAL OF LEASE IN FAVOUR OF M/S BAJAJ HINDUSTAN LTD GOLA GORAKHNATH Uttar Pradesh Lakhimpur Khiri 7.8375 15.38

157 RENEWAL OF LEASE IN FAVOUR OF M/S BAJAJ HINDUSTAN LTD. Uttar Pradesh Lakhimpur Khiri 0.9919 2

158 MODERNISATION OF LACHURA DAM Uttar Pradesh Mahoba 48.212 16.94

159 GARUDA BANJ BHATKANYA LIGHT VEHICLE MOTOR ROAD Uttaranchal Almora 4.723 9.446

160 SAINGAD PANTGAON CHAMADKHAM MOTOR ROAD Uttaranchal Almora 4.4513 12.0225

161 MASI GAIR KHET - SARAI KHET MOTOR ROAD Uttaranchal Almora 24.03986 6.5

162 CONSTRUCTION OF JALIKHAN UTTAMCHHINA Uttaranchal Almora 5.0231 10.05  
NAUBARA DAULA BAJAN SINAR MOTOR ROAD

163 CONSTRUCTION OF GAZAIABAD Uttaranchal Chamoli 0.11 0.22  
JHUMAKHET LV ROAD

164 CONST. OF GAIRSAIN PAJIANA MOTOR ROAD Uttaranchal Chamoli 1.078 2.156

165 LISA FACTORY TO DIRECTOR (WL) Uttaranchal Chamoli 1.903 3.806  
OFFICE LIGHT VEHICLE ROAD

166 DIVERSION OF FOR CONST. OF GOVT Uttaranchal Chamoli 4 8  
INTER COLLEGE TANGSA

167 CONST. OF GHUGHUKHAN SAUD MOTOR ROAD Uttaranchal Nainital 1.224 2.448

168 CONST. OF DON PAREWA PATKOT MOTOR ROAD Uttaranchal Nainital 4.56 9.12

169 PADAMPURI-HERAKHAN-KATHGODAM MOTOR ROAD Uttaranchal Nainital 42.93 128.79

170 CONST. OF APPROACH ROAD TO CHAMGAD DAM Uttaranchal Pithoragarh 1.254 5

171 BANKOT DHARI DHUMLA KOT Uttaranchal Pithoragarh 3.6 7  
LIGHT VEHICLE ROAD

172 CONST. OF KEMPTI THAIYUR MOTOR ROAD Uttaranchal Tehri Garhwal 3.408 6.816

173 NANDKULI CANAL Uttaranchal Champawat 0.343 0.686

174 RENEWAL OF MINING LEASE IN FAVOUR Uttaranchal Nainital 8.9 17.8  
OF MS. HALDWANI STONE CO. OLALKUAN

175 MINING OF STONE SAND IN KATANSYU Uttaranchal Pauri Garhwal 1.61 3.22

DEVAD AT SRIKOT GANGNALI  
 176 CONST. OF MORA CANAL Uttaranchal Uttar Kashi 0.03 0.12  
 177 SALLA CANAL Uttaranchal Uttar Kashi 0.546 2.184

Annexure-II

ANNEXURE REFERRED TO IN THE REPLY TO PART (h) OF THE LOK SABHA STARRED QUESTION NO. 516 BY SHRI RAJEN GOHAIN AND SHRI HEMLAL MURMU REGARDING "ILLEGAL FELLING OF TREES IN NATIONAL PARKS" DUE FOR REPLY ON 02-05-2005.

(01.01.2002 to 31.03.2005)

STATE / UTs NUMBER OF PROPOSALS RECEIVED NUMBER OF PROPOSALS APPROVED

Andaman & Nicobar Island	18	6
Andhra Pradesh	188	95
Arunachal Pradesh	50	41
Assam	39	29
Bihar	17	11
Chandigarh	11	8
Chhattishgarh	132	68
Dadar & Nagar Haveli	92	38
Daman & Diu	1	0
Delhi	2	2
Goa	26	19
Gujarat	286	208
Haryana	172	116
Himachal Pradesh	382	268
Jammu & Kashmir	0	0
Jharkhand	87	58
Karnataka	233	141
Kerala	55	25
Lakshdeep	0	0
Madhya Pradesh	184	99
Maharashtra	333	224
Manipur	3	3
Meghalaya	18	16
Mizoram	7	6
Nagaland	0	0
Orissa	122	82
Pondichery	1	1
Punjab	795	646
Rajasthan	128	100
Sikkim	47	39
Tamil Nadu	89	56
Tripura	64	48
Uttar Pradesh	135	101
Uttaranchal	523	407
West Bengal	9	4
Total	4249	2965